

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-103**  
IB-204/ND/2024

**IN THE MATTER OF:**

Elero Motors and Controls Private Limited

**....Applicant**

**SECTION**

U/s 59 IBC

**Order delivered on 24.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RoC : Ms. Shankari Mishra, Ms. Jyoti khurana, Advts.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

This is a petition filed under Section 59 of the IBC, seeking voluntary liquidation. Heard the submissions made by the Ld. Counsel on behalf of Petitioner. Issue notice to the RoC and IBBI for filing their report. Notice be issued by all means and proof of service be filed.

In the meantime, Petitioner is also directed to file the extract of IBBI website indicating that the company is under voluntary liquidation. In view of this, list the matter on **11.06.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**